

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 668
TO BE ANSWERED ON 04TH FEBRUARY, 2022

USE OF DRONES

668. SHRI CHUNNI LAL SAHU:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether the Government is using drones for the purpose of security of the country;
- (b) if so, whether there is applicability of rules and regulations on use of drones by common people;
- (c) if so, the details thereof; and
- (d) the State-wise details of the sectors in which services are being provided using drones along with the number of such drones being used?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) Yes, Sir. The Government is utilizing Drones for the purpose of security of the country.
- (b) & (c): The Ministry of Civil Aviation has issued Drone Rules 2021 vide Gazette Notification Number 477 dated 25th August, 2021 for regulation of operations of Drones in India constituting aspects like classification, certification, registration, operations, Remote Pilot licensing of drones in the country and prescribing offences and punitive actions.
- (d) With the technological advancements, a large number of drones are used in diversified sectors including infrastructure development, Agriculture surveys, Industrial applications, Ground Mapping, Aerial Photography, Payload delivery, Urban Air Mobility solutions, Forestry services, Fish and Wild Life observation, Emergency Medical Response, Maintenance of Law and Order and Disaster Relief operations etc. depending upon requirement of the states.
